

(1886) 03 CAL CK 0003**Calcutta High Court****Case No:** None

Lal Miah and Another

APPELLANT

Vs

Nazir Khalashi and Others

RESPONDENT

Date of Decision: March 15, 1886**Citation:** (1885) ILR (Cal) 696**Hon'ble Judges:** Prinsep, J; Grant, J**Bench:** Division Bench

Judgement

1. This case merely followed the decisions in Bhasiruddeen Bhulia v. Bahar Ali ILR Cal. 8 and Askar Mea v. Sabdur Mea ILR Cal. 137.